

**THE GAUHATI HIGH COURT**  
( HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION No. 24**

Dated Guwahati, the 15<sup>th</sup> March, 2011

**Hon'ble the Chief Justice has been pleased to constitute a Public Interest Litigation Cell for the Principal Seat and for all the Outlying Benches of the Gauhati High Court with the following members: -**

- 1. Deputy Registrar (Judicial - I)**
- 2. Asstt. Registrar (Judicial)**
- 3. Superintendent (Writ Appeal)**

By Order,

Sd/- P.K. Saikia,

**REGISTRAR GENERAL**

Memo No. HC. III - 70/2004/ 1019-34 /G Dated 15<sup>th</sup> March, 2011